GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE LEGISLATIVE DEPARTMENT

LOK SABHA

UNSTARRED QUESTION NO. †4924

TO BE ANSWERED ON FRIDAY, 31ST MARCH, 2023

IMPLEMENTATION OF POPULIST ELECTION MANIFESTOS

†4924. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether some political parties make populist promises in their election manifestos during elections and do not implement them after winning the elections and if so, the details thereof;
- (b) whether the Government proposes to derecognise those political parties which do not adhere to their populist promises made to the voters during the elections; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF LAW AND JUSTICE (SHRI KIREN RIJIJU)

- (a) : No Sir, there is no provision in the election laws to monitor promises by the Political Parties.
- (b) : No sir.
- (c) : Does not arise.
